

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 13 of 2021

Rishabh Swadeshi (JV)
through its authorized signatory,
Ashok Kr. Taneja

..... ... Appellant

Versus

Jharia Rehabilitation & Development
Authority & Ors.

..... ... Respondents

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Indrajit Sinha, Advocate

Oral Order
03 / Dated 08.09.2021

Let this matter be listed before a Bench of which one of us
(Sujit Narayan Prasad, J.) is not a member.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)